

a certificate of safety of the aircraft VT-DGP of Kalinga Airlines on the date of its crash on 3rd August, 1959;

(b) whether the certificate of aviation was due to expire on the 18th August, 1959;

(c) whether it is a fact that he had no mechanic to carry out the daily inspection and register it in the mechanics column;

(d) whether this was the plea for not repairing floor board beams found broken two months ago; and

(e) whether this Engineer had been found guilty of negligence by the Katju Committee?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) Yes, Sir.

(b) The certificate of airworthiness of the aircraft was due to expire on the 15th August, 1959

(c) No, Sir

(d) Government has no information that the floor beams had broken and had not been replaced.

(e) He was found guilty of making certain false entries in the aircraft log-books

Power-Driven Boats for Fishermen in Andhra

1333. Shri Rami Reddy: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Centre has been approached by the Andhra Pradesh Government for allocation of funds for the purchase of oil engines for power-driven boats for being supplied to the fishermen; and

(b) if so, the action taken thereon?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) In the annual plan of the Andhra Pradesh Government for 1959-60 there is a provision of Rs. 4.33 lakhs for supply of engines under the scheme for improvement of indigenous craft and

tackle. No request specifically for allocation of additional funds for the purchase of diesel engines for boats has been received.

(b) Does not arise.

Colourisation of Vanaspati

*1334. { Shri Harish Chandra
Mathur:
Shri Jhulan Sinha:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Directorate of Sugar and Vanaspati in the Ministry of Food and Agriculture has written to the National Chemical Laboratory, Poona not to pursue research for colourisation of vanaspati; and

(b) the reasons that prompted the Ministry to issue such a directive?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) No, Sir.

(b) Does not arise.

Ukai Irrigation and Power Project

*1334-A. { Shri P. R. Patel:
Shri Fatehsinh Ghodasar:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Planning Commission have got the Ukai Power and Irrigation Project surveyed by experts; and

(b) if so, whether they have received the reports of the experts?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b) Yes, Sir

Pusad-Darwha Railway Line

*1335. **Dr. M. S. Aney:** Will the Minister of Railways be pleased to refer to the reply given to Starred